

ITEM NO.35

COURT NO.3

SECTION II-D

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2753/2026

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLA No. 369/2022 passed by the High Court of Delhi at New Delhi]

MASARAT ALAM BHAT

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY

Respondent(s)

WITH

SLP(Crl) No. 4813/2026 (II-D)

SLP(Crl) No. 5162/2026 (II-D)

SLP(Crl) No. 7548/2026 (II)

Date : 11-08-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Yash S. Vijay, AOR
Ms. Rupali Samuel, Adv.
Ms. Stuti Rai, Adv.
Mr. Ishit Patel, Adv.
Mr. Shikhar Aggarwal, Adv.
Mr. Joshua Tom Thomas, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Sheeran Mohiuddin Alavi, Adv.
Mr. Harsh Vardhan Kediya, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faiza Ahmed, Adv.
Ms. Vibha Swaminathan, Adv.

Mr. Aarif Ali, Adv.
Mr. Chand Qureshi, AOR
Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mohd Shahzad Ansari, Adv.
Mr. Rajkumar Yadav, Adv.
Mr. Akram Khan, Adv.
Mr. Mohd Faiz Ahmed, Adv.
Mr. Hriday Kathuria, Adv.
Ms. Nuzhat Nabi, Adv.

Ms. Smritika Kesri, Adv.
Mr. Yash S. Vijay, AOR

For Respondent(s) Mr. Siddharth Luthra, Sr. Adv.

Mr. Shaurya Sahay, AOR
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.
Ms. Harshita Raghuvanshi, Adv.

Dr. N. Visakamurthy, AOR

Ms. Aishwarya Bhati, A.S.G.
Ms. Ruchi Kohli, Sr. Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Chitrangda Rashtravara, Adv.
Ms. Anamika Aggarwal, Adv.
Mr. Arvind Kumar Sharma, AOR

Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

List the matters tomorrow i.e. on 12.08.2026 to
be taken up after the Miscellaneous matters.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(NIKITA SINGH)
COURT MASTER (NSH)